

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT FOR THE SHAREHOLDERS OF
MONOTONA SECURITIES LIMITED**

**Registered Office: Unit No. 3-5, Neeru Silk Mills, Mathuradas Mills Compound, 126 N.M Joshi Marg,
Lower Parel (West), Mumbai-400013**

This Corrigendum to the Public Announcement (PA) is being issued by the **M/s. Corporate Strategic Allianz Pvt Ltd**, i.e., Manager to the Offer on behalf of the Acquirers, namely, **M/s. Pan Infosystems Pvt.Ltd.** (hereinafter referred to as the “Acquirers”) with Regulation 10 and 12 as required under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 (hereinafter referred to as “**SEBI (SAST) Regulations, 1997**”) and subsequent amendments thereto, read with SEBI letter No.CFD/DCR/TO/SS/142502/08 dated October 24, 2008.

The Shareholders are requested to note the following material amendments with respect to and in connection with Public Announcement (PA) issued on August 26,2008 :

1. The Offer :

- 1.1** The Acquirer has undertaken that the voting rights held on the shares acquired through Share Purchase Agreement dated 20/08/2008, would not be exercised till the completion of the said Offer.

2. Additional details of the Target Company :

- 2.1** The Target Company is registered as a Non- Banking Finance Corporation (“NBFC”) with Reserve Bank of India (“RBI”) without accepting Public Deposit under section 45IA of the Reserve Bank Act, 1934 vide RBI Certificate number (No. B-13.00958) dated 5th August, 1998. It also carries on business of investment in company, underwriting and sub-underwriting of shares, debentures and other securities, to acquire, hold, sell and deal in securities.
- 2.2** Fax no. : 079 – 2646 0437

3. Financial Arrangements for the Offer :

- 3.1** The Acquirer Company has adequate network for fulfilling the obligation for the Offer and the consideration for shares purchased through Share Purchase Agreement.

4. Addition to Procedure for Acceptance and Settlement :

- 4.1** We will provide an option for Electronic Clearing System (ECS) facility to shareholders whose shares being acquired in the Open Offer along with payment by way of Crossed A/c Payee Cheques/ Demand Draft/ Pay Orders.

5. Revised Schedule of Activities :

ACTIVITY	DAY/DATE	REVISED DAY / DATE
Public Announcement	26/08/2008 – Tuesday	26/08/2008 – Tuesday
Specified Date	25/09/2008 - Thursday	25/09/2008 - Thursday
Last Date for Competitive Bid, if any	16/09/2008 – Tuesday	16/09/2008 – Tuesday
Date by which Letter of Offer will be posted to shareholders	10/10/2008 - Friday	18/11/2008 – Tuesday
Date of Opening of the Offer	20/10/2008 - Monday	26/11/2008 – Wednesday
Last date for revising the Offer Price/ No. Of Equity Shares	29/10/2008 - Wednesday	3/12/2008 - Wednesday

Last date for withdrawal of tendered application by the shareholders of Monotona Securities Limited	05/11/2008 - Wednesday	10/12/2008 - Wednesday
Date of Closing of Offer	08/11/2008 - Saturday	15/12/2008 - Monday
Date by which acceptance/ rejection under the Offer would be intimated and the corresponding payment for the acquired Equity Shares and/ or the unaccepted Equity Shares/ Share Certificate(s) will be dispatched/ credited	22/11/2008 - Saturday	30/12/2008 - Tuesday

This announcement should be read in conjunction with the Public Announcement (PA). The terms not defined herein will have the same meaning as defined in PA. All other terms and conditions of the Offer remain unchanged. For further details, please refer to the Letter of Offer, Acceptance & Withdrawal Form.

The Directors of the Acquirer Company M/s. Pan Infosystems Pvt Ltd., accepts full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirers laid down in the Regulations and subsequent amendment thereof.

This Public Announcement will also be available on SEBI's website at www.sebi.gov.in.

Issued on behalf of the Acquirer, by the Manager to the Offer :

MANAGER TO THE OFFER	
	Corporate Strategic Allianz Private Limited 806, Saffron Complex, Nr. Panchwati Circle, Ambawadi Road, Ahmedabad – 380006. Contact person: Ms. Sonia Kakani Tel: +91-79- 2642 4138, TeleFax: +91- 79 – 4002 4670 Email: info@csapl.com Website : www.csapl.com

Date : 13/11/2008

Place : Ahmedabad